

ITEM NO.803

COURT NO.8

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition(Civil) No.295/2012

S.RAJASEEKARAN

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS. &amp; ORS.

Respondent(s)

[ HEARD BY : HON. J.B. PARDIWALA AND HON. K.V. VISWANATHAN,  
JJ. ].... [ MR. GAURAV AGRAWAL, SENIOR ADVOCATE IS AMICUS CURIAE ]  
(IA No. 50798/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA  
No. 43387/2025 - APPROPRIATE ORDERS/DIRECTIONS & IA No. 119142/2024  
- PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 07-10-2025 These IAs were mentioned today.

CORAM :

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HON'BLE MR. JUSTICE K.V. VISWANATHAN

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UPON hearing the counsel the Court made the following  
O R D E R

Upon being mentioned by Mr. Kishan Chand Jain, the learned counsel appearing for the respondent(s) seeking urgent listing of IA No.43387/2025 & IA No. 119142/2024 respectively, the Registry is directed to list the said IAs on 17-11-2025.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)